Private Manufacturers of Bail Coaches and Warons

*279. Shri Yajpeyee:
*279. Shri Raghunajh Singh:
Shri Agadi:

Will the Minister of Railways be pleased to state:

- (a) whether private manufacturers of rail coaches and wagons have recently made a representation to Government in respect of the future of their factories;
- (b) if so, the difficulties and demands detailed therein; and
 - (c) Government's response thereto?

The Deputy Minister of Railways (Shri Shahnawas Khan): (a) Yes.

- (b) They have asked for additional coach building work beyond the current orders placed by North-Eastern Railway.
- (c) On account of the reduction in the 2nd plan coach procurement programme, the Railway Administration is unable to place any further orders.

Fertilizers

*289. Shri Rami Reddy: Will the Minister of Food and Agriculture be pleased to state:

- (a) the quantity of fertilizers proposed to be imported during the remaining period of the current year;
 - (b) the quantity imported till now;
- (c) the value of the quantities referred to in parts (a) and (b) above;
 - (d) the payments made so far; and
- (e) how the balance of payment will be paid?

The Minister of Food and Agriculjure (Shri A. P. Jain); (a) to (e). A matement is laid on the Table of the Ext Sabha. (See Appendix II, anmexure No. 28]. Development of National Highways

*281, Shri Achar: Will the Minister of Transport and Communications be pleased to state:

- (a) whether Government is setting apart Rupees five crores for development of "National Highways" from out of the excise duty on cement; and
- (b) whether Government is also setting apart similar amount for construction of village roads in backward areas of the country?

The Minister of Transport and Communications (Shri S. K. Patil): (a) and (b). A statement is laid on the Table of the Lok Sabha. [See Appendix II, annexure No. 28-A].

Transport in Delhi

*282. Shri D. C. Sharma: Will the Minister of Transport and Communications be pleased to lay a statement showing:

- (a) the number of taxis, two-seater scooters, motor cycle rickshaws and D.T.U buses plying in Delhi as on the 30th September, 1958;
- (b) whether the above is likely to meet the transport needs on account of "India-1958" Exhibition in the Capital;
- (c) if not the steps taken to provide additional transport facilities; and
- (d) the number of additional permits issued, if any, for taxis, two-seater scooters, motor cycle rickshaws separately, for the exhibition period?

The Minister of Transport and Communications (Shri S. K. Patil):
(a) to (d). A statement giving the informatic required is laid on the Table of the Lok Sabha. [See Appendix II, annexure No. 29].